

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:5927
ANSWERED ON:03.05.2010
RIGHTS TO INDUSTRIES IN SEZs
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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to allow/give certain rights like retrenchment of employees, increase in the working hours and ban on joining of worker's union to various industries established/located in Special Economic Zone;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the reaction of the workers/trade unions thereto?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

- (a): There is no such proposal under consideration of the Government. All labour laws as amended from time to time apply in the SEZs.
- (b) & (c): Does not arise in view of (a) above.